

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Customs Appeal No.738 of 2011

(Arising out of OIA-14-17/2011-AHD-I-CE/MM/COMMR-A-/AHD passed by Commissioner of Central Excise-AHMEDABAD-I)

Dhirubhai C Pate

Proprietor, Hitesh Engineers,
44, Laxmi Industrial Estate, Amraiwadi,
Ahmedabad, Gujarat

.....Appellant

VERSUS

C.C.E.-Ahmedabad-i

C. Ex Bhavan,
Nr Panjrapole & Polytechnic, Ambavadi,
Ahmedabad, Gujarat- 380015

.....Respondent

APPEARANCE:

Shri, Devan Parikh (Sr. Adv) & Shri, Nirav Shah, Advocates for the Appellant
Shri, G. Kirupanandan Assistant Commissioner (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 06.02.2023
DATE OF DECISION: 02.06.2023

The appeal is disposed of. For order, see order of date in Excise Appeal No. 737 of 2011.

(Dictated and pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

Raksha